

की प्रौढ़ावस्था में हैं। इस स्कीम के कार्यों को 1967 की मानसून में पहले पूर्ण होने की सम्भावना है। इसके अतिरिक्त राज्य सरकार ने महत्वपूर्ण नगरों तथा गांवों को घग्गर की बाढ़ से बचाने के लिये बांधों का निर्माण किया है। राजस्थान में घग्गर नदी के बाढ़ के पानी को सिंचाई के काम में लाने के लिये एक योजना विचाराधीन है।

पंजाब और हरियाणा में भी घग्गर नदी के बाढ़ के पानी को मोड़ने तथा प्रयोग में लाने के लिये कोई एक स्कीमों का, जिनमें कुछ पवन स्कीमों भी शामिल हैं, हाथ में ले लिया गया है और कई एक स्कीमों का अनुसंधान हो रहा है।

**M/s. MWK International Ltd. Inc.
Calcutta**

***353. Shri Madhu Limaye:
Shri Kishen Pattnayak:**

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 106 on the 28th July, 1966 and state:

(a) whether replies to show-cause notices arising out of the raid on M/s MWK International Ltd., Inc., Calcutta, have since been received; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):

(a) and (b). Out of the 4 cases mentioned in answer to part (e) of the Starred Question No. 106 replied on the 28th July, 1966, three cases have been adjudicated and fines/penalties have been imposed. The fourth case is still under adjudication. In addition, eight more show cause notices have been issued in this case, out of which two cases have already been adjudicated and the remaining cases are pending at various stages of adjudication.

Development of Rajasthan

***354. Dr. L. M. Singhvi:
Shri Yashpal Singh:
Shri Utiya:
Shri Madhu Limaye:
Shri Kishen Pattnayak:**

Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Starred Question No. 91 on the 28th July, 1966 and state:

(a) whether Government have reviewed plan allocations for electrification, Drinking Water Supply and Desert Development in Rajasthan in the light of the memorandum submitted to the Prime Minister by a delegation of Members of Parliament from Rajasthan; and

(b) if so, the details of the proposal so reviewed and accepted?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) and (b). The suggestions made in the memorandum to the Prime Minister regarding rural electrification and rural water supply in Rajasthan have been duly considered. After a re-examination of the current year's programme, the 1966-67 Annual Plan outlay on Rural Electrification has been increased from Rs. 250 lakhs to Rs. 286 lakhs and on Rural Water Supply from Rs. 30 lakhs to Rs. 75 lakhs. As regards the Fourth Five Year Plan, the State Government's proposals for these programmes were recently discussed with the State Chief Minister and other Ministers.

The scheme for desert development is included in the Plan of Union Ministry of Food, Agriculture, C.D. & Cooperation. For taking preliminary action in the current year, a provision of Rs. 2 lakhs has been made.

Demonetisation

***355. Dr. M. M. Das:
Dr. P. N. Khan:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:**

Will the Minister of Finance be pleased to state:

(a) whether some friendly countries have advised India to take recourse